

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1117
TO BE ANSWERED ON 24TH JULY, 2026**

IMPLEMENTATION OF AB-PMJAY IN PUNE

1117. DR. AMOL RAMSING KOLHE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has reviewed the implementation of the Ayushman Bharat–Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) in Pune District, Maharashtra and the extent of coverage achieved among eligible beneficiaries, if so, the details thereof;
- (b) the number of Ayushman cards issued, hospital admissions, claims submitted and claims settled in Pune during the last three years and the current year;
- (c) the details of public and private hospitals empanelled under AB-PMJAY in Pune and the steps taken by the Government to expand the empanelled hospital network and improve access to cashless treatment;
- (d) whether any awareness campaigns and outreach programmes have been undertaken by the Government to increase enrollment and utilization of the scheme among eligible beneficiaries in Pune; and
- (e) the measures being taken by the Government to ensure timely claim settlement, seamless digital authorisation and uninterrupted cashless treatment under AB-PMJAY in Pune district?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a): National Health Authority (NHA) regularly conducts review meetings with State Health Agencies to monitor the implementation of Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), review key performance indicators, identify implementation challenges, and ensure effective implementation of the scheme. As on 30.06.2026, a total of 22.15 lakh Ayushman cards have been created in the Pune district.

(b): During 01.04.2023 to 30.06.2026 a total of 18.30 lakh Ayushman cards have been issued whereas the number of hospital admissions were 3.34 lakh and claims settled were 2.43 lakh in Pune district.

(c): As on 30.06.2026, a total of 353 hospitals are empanelled in Pune district, comprising 181 government hospitals and 172 private hospitals. The details of the empanelled hospitals can be accessed at: <https://hem.nha.gov.in/search>

Under AB-PMJAY, hospital empanelment is a continuous process and is undertaken by the implementing State/UT based on the requirements and availability of healthcare providers meeting the criteria within a given State/UT as per empanelment guidelines of National Health Authority (NHA). As on 30.06.2026, a total of 37,413 hospitals have been empanelled under the scheme across the country, including 17,265 private hospitals. Further, to enhance the participation of healthcare providers, particularly in rural and underserved areas, NHA regularly reviews the status of hospital empanelment with State Health Agencies (SHA), conducts sensitization meetings with hospitals and healthcare provider networks, and engages with concerned stakeholders to facilitate the empanelment of eligible hospitals under the scheme.

(d): NHA and SHAs have undertaken several measures in districts including Pune to improve Ayushman card saturation, such as "Aapke Dwar Ayushman" campaign, door-to-door mobilisation by frontline workers, and support through Common Service Centres etc.

The scheme has a comprehensive media and outreach strategy to spread awareness and empower beneficiaries. This includes advertisement over various media platforms including newspapers, community radio, street plays, digital displays, radio campaigns, mass messaging, telecast of beneficiary testimonials etc.

(e): Under the scheme, settlement of claims is a regular and uninterrupted process and claims are settled by respective SHAs as per claim adjudication guidelines issued by NHA. Further, for timely settlement of claims, the permissible turnaround time is within 15 days of claim submission for intra-state hospitals (hospitals located within the State) and within 30 days of claim submission in case of portability claims (hospitals located outside the State).

The scheme is implemented through a robust end-to-end digital platform that enables timely and efficient delivery of healthcare services. Further, Aadhaar-based authentication is mandatory at the time of availing treatment to enable transparent, secure, and digital authorization of healthcare services.
